

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
M/S. BHUBANESHWARI SEAFOOD PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Bhubaneshwari Seafood Private Limited
2.	Date of incorporation of corporate debtor	27-05-2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata (ROC Kolkata 1)
4.	Corporate Identity No. of corporate debtor	U05004WB2015PTC206490
5.	Address of the registered office and principal office (if any) of corporate debtor	Unit No. 403, 4th Floor, 122, Lenin Sarani, Kolkata, Kolkata, West Bengal, India, 700013
6.	Insolvency commencement date in respect of corporate debtor	22-06-2026 (Order copy received on 24-06-2026)
7.	Estimated date of closure of insolvency resolution process	19-12-2026 (180 days from Insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ms. Tripti Agarwal IBBI/IPA-001/IP-P-02809/2023-2024/14316
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 9C Ekta Residency, 174A Manicktala Main Road, Kolkata – 700054 Email: ip.tripti@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 12 Park Lane, Kolkata – 700016 Email: ibc.bhubaneshwari@gmail.com
11.	Last date for submission of claims	08.07.2026 (14 days from 24-06-2026)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Bhubaneshwari Seafood Private Limited** on 22-06-2026 (order copy received on 24-06-2026)

The creditors of **M/s. Bhubaneshwari Seafood Private Limited**, are hereby called upon to submit their claims with proof on or before 8th July 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 27.06.2026
Place: Kolkata

Tripti Agarwal
Tripti Agarwal
IBBI Regn.No.: IBBI/IPA-001/IP-P-02809/2023-2024/14316
Interim Resolution Professional
AFA Valid Till: 30.06.2027